

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

C.A.(CAA)/123(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **GOEL GANGA INDIA PRIVATE LIMITED**

Section 230(1) of the Companies Act, 2013

ORDER

C.A.(CAA)/123(MB)2024

- 1) Mr. Dhiraj Mhetre, Ld. Counsel for the Applicant is present.
- 2) At request, stand over to 12.07.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare